



॥ आयकर अपीलियन्यायाधिकरण, पणजी न्यायपीठ, पणजी में ॥



**IN THE INCOME TAX APPELLATE TRIBUNAL, PANJI BENCH, PANAJI
BEFORE HON'BLE SHRI S. S. GODARA, JUDICIAL MEMBER
AND**

SHRI G. D. PADMAHSHALI, ACCOUNTANT MEMBER

(Through Virtual Hearing)

आयकर अपील सं. / ITA Nos.124 to 130/PAN/2019

निर्धारण वर्ष / Assessment Years : 2011-12 to 2017-18

Canara Bank
(Erstwhile Syndicate Bank),
Post Box No.202, Mathias Plaza,
18th June Road, Panaji, Tiswadi,
North Goa - 403001.
PAN: AAACC6106G

.....अपीलार्थी / Appellant

बनाम / Vs

Income Tax Officer (TDS),
Ward-1, Panaji-Goa

.....प्रत्यर्थी / Respondent

द्वारा/ Appearances

Assessee by : Shri S. Ananthan & Ms. Lalitha Rameswarn

Revenue by : Shri N. Shrikanth

सुनवाई की तारीख / Date of conclusive Hearing : 12/07/2023

घोषणा की तारीख / Date of Pronouncement : 01/08/2023

आदेश/ ORDER

PER G. D. PADMAHSHALI;

This bunch of seven appeals of the Assessee is directed against separate orders of Commissioner of Income Tax- (Appeals) Panaji-1, Panaji dt. 21/01/2019, passed u/s 201(1) & 201(1A) of the Income-tax Act, 1961 [‘the Act’ in short] which in turn arisen from respective orders of assessment passed by the Income Tax Officer(TDS), Ward-1, Panaji-Goa for the assessment years 2011-12 to 2017-18.



2. On this date of virtual hearing, at the outset, without going into the merits of the case, the learned representative for the assessee referring to separate withdrawal applications dt. 12/07/2023 reiterated the contents thereof and has prayed for withdrawal of these appeals. Recording no objection from the learned departmental representative in allowing withdrawal prayer of the appellant, we order accordingly.

3. Resultantly, this bunch of seven appeals of the assessee is DISMISSED AS WITHDRAWN.

In terms of rule 34 of ITAT Rules, the order pronounced in the open court on this Tuesday 01st of August, 2023.

-S/d-

S. S. GODARA
JUDICIAL MEMBER

-S/d-

G. D. PADMAHSHALI
ACCOUNTANT MEMBER

पुणे / PUNE ; दिनांक / Dated : 01st day of August, 2023.

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.

2. प्रत्यर्थी / The Respondent.

3. The CIT(A)-Panaji-1, Panaji

4. The Pr. CIT, Panaji

5. DR, ITAT, Panaji Bench

6. गार्डफ़ाइल / Guard File.

SGR* (Allotment 0:7)

आदेशानुसार / By Order,
वरिष्ठनिजीसचिव / Sr. Private Secretary
आयकरअपीलीयन्यायाधिकरण, पुणे / ITAT, Pune.